

**GOVERNMENT OF INDIA**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 12.11.2010**  
**ANSWERED ON**  
**IMPLEMENTATION OF RIGHT TO EDUCATION ACT .**

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Smt. Maya Singh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether it is a fact that even after the enforcement of Right to Education Act some educational institutions are charging fees from the children aged between six to fourteen years;
- (b) if so, the steps taken by Government against them;
- (c) the number of States where Right to Education Act has been implemented and the number of States where the same is not being implemented;
- (d) the number of States that have requested Government for providing funds for implementing Right to Education Act; and
- (e) the action being taken by Government for providing funds to such States?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) & (b): Under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the National Commission of Protection of Child Rights (NCPCR) have been assigned interalia the task of enquiring into complaints relating to child's right to free and compulsory education. The NCPCR has received 26 complaints regarding charging of fees which are being addressed by the respective State Governments. In 24 cases, the fees charged have been refunded.

(c) to (e): The State Governments/UTs have undertaken the task of implementing the provisions of the Right to Education Act and have requested for additional funds for its implementation. The norms under Sarva Shiksha Abhiyan (SSA) have been modified to align them with the provisions of the RTE Act. Government have approved a total outlay of Rs. 2,31,233 crore for implementation of the combined RTE-SSA Programme during 2010-11 to 2014-15. A revised funding pattern of 65:35 fund sharing between Centre and States (90:10 for NE States) has also been notified for implementation of the programme from 2010-11 onwards. Till October, 2010, funds to the tune of Rs. 13,660.54 crore have been released by the Central Government to States/UTs during 2010-11.